

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS
LOK SABHA
STARRED QUESTION NO-*274
ANSWERED ON – 09/08/2024

TENDERS IN DCI

*274. DR. KALANIDHI VEERASWAMY:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the features of the Dredging Corporation of India (DCI);
- (b) whether the Government has made policy decision that DCI will be required to compete in tenders even for Government Ports, if so, the details thereof and if not, the reasons therefor;
- (c) whether the DCI lacks machinery to compete with private players and if so, the reasons therefor; and
- (d) the manner in which DCI would be able to compete with private players despite the lack of machinery and the steps taken/proposed to be taken by the Government to overcome this drawback of DCI?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

- (a) to (d). A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.*274 ANSWERED ON 09TH AUGUST 2024 RAISED BY DR. KALANIDHI VEERASWAMY REGARDING “TENDERS IN DCI”.

(a) Dredging Corporation of India Limited (DCI) was established in the year 1976 to provide dredging services to the Indian Major Ports. DCI is currently under the administrative control of four Indian Major Ports viz., Visakhapatnam Port Authority, Paradip Port Authority, Deendayal Port Authority and Jawaharlal Nehru Port Authority with shareholding of 19.47%, 18%, 18% & 18% respectively.

The DCI is specialized in the field of Dredging and Land Reclamation of Maritime Sector.

The DCI undertakes Capital Dredging, Maintenance Dredging, Beach Nourishment, Land Reclamation, Shallow water Dredging, Project Management Consultancy and Marine Construction for Major Ports, Indian Navy etc.

(b) No, sir. The Ministry of Ports, Shipping and Waterways has promulgated in 2021 Dredging Guidelines for Major Ports with Standard Operating Procedure (SOP) for undertaking Capital and Maintenance Dredging at Major Ports.

As per the Dredging Guidelines, the Major Ports having management control of Ports Owned Dredging Company may award the dredging works of the respective ports to the company on nomination basis on approval of Board of Trustees/ Directors of the Port. Whenever this route for award is followed the principle of competitive market price discovery for the same quality and conditions shall be followed (to ensure high efficiency in cost, time and quality in execution of dredging projects).

The Major Ports may invite open competitive bidding for dredging projects after obtaining the approval of Board of Trustees/ Directors.

The Ministry of Ports, Shipping and Waterways reserves the right to assign in public interest, any contract for dredging work in any Major Port on nomination basis to Ports owned dredging company following due settlement process.

(c) and (d): The DCI has vessels fleet consisting of ten (10) Trailer Suction Hopper Dredgers of 59,513 cubic meter cumulative hopper capacity, two Cutter Suction Dredgers, one Backhoe Dredger and other ancillary crafts. The detail craft census of DCI is provided at **Annexure-I**. DCI is having major market share in the field of maintenance dredging in India. DCI is carrying out maintenance dredging at Major Ports and has been participating in bidding process of dredging contracts.

The owning and maintaining of capital & inland dredging fleet is expensive and DCI's expertise is limited in capital & inland dredging works.

In order to augment capacity of dredgers, Dredging Corporation of India Limited (DCI) is in the process of procuring a new Trailing Suction Hopper Dredger of 12,000 cubic meter hopper capacity, the first Make in India Project of construction of a dredger at Cochin Shipyard Limited. This is the first Beagle Series 12 Trailing Suction Hopper Dredger of 12000 Cubic Meter Hopper Capacity to be built under Atma Nirbhar Bharat Scheme and same is expected to be delivered by September, 2025.

CRAFT CENSUS OF DREDGING CORPORATION OF INDIA LIMITED**1. TRAILING SUCTION HOOPER DRDGERS**

SI No.	Dredger	Year Built	Hooper Capacity in Cu.M	Maximum Dredging Depth in Mtrs
01	DCI DREDGE - VIII	1977	6500	25.00
02	DCI DREDGE - XI	1986	4500	25.00
03	DCI DREDGE - XII	1990	4500	22.00
04	DCI DREDGE - XIV	1991	4500	22.00
05	DCI DREDGE - XV	1999	7671	25.00
06	DCI DREDGE - XVI	2001	7671	25.00
07	DCI DREDGE - XVII	2001	7671	25.00
08	DCI DREDGE - XIX	2012	5500	25.00
09	DCI DREDGE - XX	2013	5500	25.00
10	DCI DREDGE - XXI	2014	5500	25.00

2. CUTTER SUCTION DREDGERS

SI No.	Dredger	Year Built	Designed Output in Cu.M/Hr	Maximum Dredging Depth in Mtrs
01	DCI DREDGE -XVIII (NON PROPELLED)	2009	2000	25.00
02	DCI ID GANGA	2016	1000	14.00

3. **OTHER VESSELS**

SI No.	Dredger	Year Built	Designed Output in Cu.M/Hr	Maximum Dredging Depth in Mtrs
01	DCI BACKHOE - I	2011	370	21.50
02	DCI MULTICAT-I	2015	--	--
03	DCI SURVEY LAUNCH -I	1999	--	--
04	DCI SURVEY LAUNCH -II & III	2009	--	--
